

# HIGH COURT OF MANIPUR AT IMPHAL

## **ORDER**

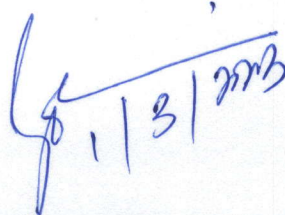
Imphal, the 1<sup>st</sup> March, 2023

No. HCM/MJS/T-1/92-Estt./ 3500-16 : In the interest of better administration of the District Courts and on subsequent promotion of 1 (one) MJS Grade-II Officer to MJS Grade-I, Hon'ble The Acting Chief Justice is pleased to order transfer and posting of the following Manipur Judicial Officers as under:

Sl. No.	Name of the Judicial Officer(s)	Present posting	New Posting
1.	Smt. Binny Ngangom	District & Sessions Judge, Thoubal	District & Sessions Judge, Ukhrul
2.	Shri Samom Ibjen	District & Sessions Judge, Ukhrul	District & Sessions Judge, Thoubal i/c Family Court, Thoubal
3.	Shri Lamkhanpao Tonsing	District & Sessions Judge, Churachandpur	Judge, Family Court, Manipur
4.	Shri Letkho Kipgen	Addl. District & Sessions Judge (FTC), Manipur West	District & Sessions Judge, Bishnupur i/c Family Court, Bishnupur
5.	Shri Kh. Ajit Singh	Special Judge (ND&PS), Manipur	District & Sessions Judge, Churachandpur
6.	Ms. Reena Serto	Addl. District & Sessions Judge (FTC), Manipur East	Addl. Sessions Judge (FTC), Crime Against Women, Manipur
7.	Smt. Monalisa Maibam	Addl. Sessions Judge (FTC), Crime Against Women, Manipur	Special Judge (ND&PS), Manipur
8.	Shri Nepram Sonykumar	Civil Judge (Sr. Division), Imphal West	Addl. District & Sessions Judge (FTC), Manipur East i/c Addl. District & Sessions Judge (FTC), Manipur West

Smt. Binny Ngangom shall take charge of District & Sessions Judge, Ukhrul from Shri Samom Ibjen.

Shri Samom Ibjen shall take charge of District & Sessions Judge, Thoubal from Smt. Binny Ngangom.

 1/3/2023



Shri Lamkhanpao Tonsing shall hand over the charge of District & Sessions Judge, Churachandpur to Shri Kh. Ajit Singh and shall take charge of Family Court, Manipur from Smt. Ngaineikim Kipgen.

Shri Letkho Kipgen shall hand over the charge of Addl. District & Sessions Judge (FTC), Manipur West to Shri Nepram Sonykumar and shall take charge of District & Sessions Judge, Bishnupur from Shri Lamkhanpao Tonsing.

Shri Kh. Ajit Singh shall hand over the charge of Special Court (ND&PS), Manipur to Smt. Monalisa Maibam and shall take charge of District & Sessions Judge, Churachandpur from Shri Lamkhanpao Tonsing.

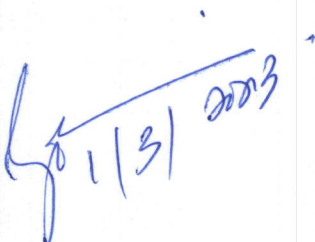
Ms. Reena Serto shall hand over the charge of Addl. District & Sessions Judge (FTC), Manipur East to Shri Nepram Sonykumar and shall take charge of Addl. Sessions Judge (FTC), Crime Against Women, Manipur from Smt. Monalisa Maibam.

Smt. Monalisa Maibam shall hand over the charge of Addl. Sessions Judge (FTC), Crime Against Women, Manipur to Ms. Reena Serto and shall take charge of Special Court (ND&PS), Manipur from Shri Kh. Ajit Singh.

Shri Nepram Sonykumar, on being promoted, shall hand over the charge of Civil Judge (Sr. Division), Imphal West to Shri K. Nirojit and shall take charge of Addl. District & Sessions Judge (FTC), Manipur East from Ms. Reena Serto. He shall hold additional charge of Addl. District & Sessions Judge (FTC), Manipur West in addition to his normal duties. Shri Nepram Sonykumar shall be the first mover.

Shri K. Nirojit, Civil Judge (Sr. Division), Imphal East shall hold additional charge of Civil Judge (Sr. Division), Imphal West in addition to his normal duties.

This order shall be effective immediately. The handing over and taking over exercise shall be completed on or before 13-03-2023.

 13/3/2023

By Orders etc.,

Sd/-

**(GOLMEI GAIPHULSHILLU)**  
**REGISTRAR GENERAL**



Copy to:

1. The Accountant General (A & E), Manipur.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges/all the Judges of Family Courts/Member Secretary, MASLSA.
4. The Registrar (Judl.)/(Vigilance)/(Admn. PM & P), High Court of Manipur.
5. Persons concerned.
6. The Director, Management Information System (MIS), Government of Manipur.
7. The Joint Director, Manipur Judicial Academy.
8. All Joint Registrars, High Court of Manipur.
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
11. The System Analyst, High Court of Manipur.  
*-He is requested to upload the same in the Official website of this Registry.*
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur
14. The P.S. to Registrar General, High Court of Manipur
15. Superintendent (Estt. – II), High Court of Manipur.
16. Concerned file.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR